

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015
APPEAL NO. 131 OF 2015 & IA NOS. 209 OF 2015 & 335 OF 2016**

Dated : 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

**Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Vs.
Taxus Infrastructure & Power Projects Ltd. & Ors.Respondent(s)**

Counsel for the Appellant (s) : Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Anand K.Ganesan
Mr. Sandeep

Counsel for the Respondent (s) : Mr. Sachin Datta, Sr. Adv.

APPEAL NO. 131 OF 2015 & IA NOS. 209 OF 2015 & 335 OF 2016

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Sachin Datta, Sr. Adv.

Counsel for the Respondent (s) : Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Anand K.Ganesan
Mr. Sandeep for GUVNL

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **13.07.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**